

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.2668 of 2000

New Delhi, this the 18th day of May, 2001

HON'BLE MR.M.P.SINGH, MEMBER(A)

P.K.Sharma,
PGT(Chemistry)
Kendriya Vidyalaya
Bulandshahr.
(By Advocate: Shri Anil Srivastava)

-APPLICANT

Versus

1. Principal,
Kendriya Vidyalaya,
Bulandshahr.
2. The Commissioner
Kendriya Vidyalaya,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

-RESPONDENTS

(By Advocate: Shri S.Rajappa)

O R D E R(ORAL)

By Hon'ble Mr.M.P.Singh, Member(A)

Learned counsel for the applicant states that since the services of the applicant have been terminated, this OA has become infructuous. The O.A. is, therefore, dismissed as infructuous. No costs.


(M.P.Singh)
Member(A)

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